

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 28<sup>th</sup> November, 2022*

No.HC.VII-23/2022/ **11430** /A. In partial modification of this Registry's Notification No.HC.VII-23/2022/10885/A dated 19.11.2022, Smti Sutapa Bhusan, Addl. Chief Judicial Magistrate, Dima Hasao, Haflong (under order of transfer as Counsellor, Family Court, No.2, Kamrup (M), Guwahati) is transferred and posted as Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Jyotirmay Sharma transferred.

Smti Bhusan will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **11431** /A. In partial modification of this Registry's Notification No.HC.VII-23/2022/10889/A dated 19.11.2022, Shri Jyotirmay Sharma, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati (under order of transfer as Counsellor, Family Court, No.3, Kamrup (M), Guwahati) is posted at the same station i.e. Guwahati as Counsellor, Family Court, No.2, Kamrup (M), Guwahati, vice Smti Sujata Dutta transferred.

Shri Sharma will hand over charge of his Court and Office to Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new immediately.

No.HC.VII-23/2022/ **11432** /A. The Counsellor, Family Court, No.1, Kamrup (M), Guwahati, will remain in-charge of the Office of the Counsellor, Family Court, No.3, Kamrup (M), Guwahati, in addition to her own duties, until otherwise directed.

By Order,

*Sd/- Romen Baruah,*

**REGISTRAR (VIGILANCE)**

*Contd.....*

*R. Baruah*

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, \_\_\_\_\_
16. The Counsellor, Family Court, No.1, Kamrup (M), Guwahati
17. Smti Sutapa Bhusan, Addl. Chief Judicial Magistrate, Dima Hasao, Haflong (under order of transfer as Counsellor, Family Court, No.2, Kamrup (M), Guwahati
18. Shri Jyotirmay Sharma, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati (under order of transfer as Counsellor, Family Court, No.3, Kamrup (M), Guwahati)
19. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
21. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
22. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
23. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette



**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**